

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 129(ND)14
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016**

NAME OF THE COMPANY: M/s. Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATUR</u>
1. Mr. Saugabh Kalia	}	Adv.	Respondent	
2. Ms. Aishwarya Mishra				
1. JATIN MONGIA		ADV.	PETITIONER	
2. MR. RAJNISH CHADHA			PETITIONER	

ORDER

Learned counsel for the parties are present. Arguments have been heard in C.A. No. 185/15 and C.A. No. 186/15. Applications are posted for orders on 15.11.2016.

List on 15.11.2016


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)